

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION No. 193/2010

Sub: Determination of transmission tariff for combined elements of Ramagundam Stage-III Transmission system for the period from 1.4.2009 to 31.3.2014.

Date of hearing : 23.12.2010

Coram : Shri S. Jayaraman, Member
Shri V. S. Verma, Member
Shri M. Deena Dayalan, Member

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : Tamil Nadu Electricity Board (TNEB) and others

Parties present : Shri M. M. Mondal, PGCIL
Shri Rajeev Gupta, PGCIL
Shri Rakesh Prasad, PGCIL

This petition has been filed by the petitioner, Power Grid Corporation of India Ltd. for determination of transmission tariff for combined elements a) 400 kV Ramagundam-Hyderabad D/C line (DOCO 1.11.2004), b) 400 kV S/C Hyderabad-Kurnool-Gooty Transmission line (DOCO 1.3.2005), c) 400 kV S/C Khammam-Nagarjunasagar line (DOCO 1.3.2004) and d) 400 kV S/C Gooty-Neelmangla line (DOCO 1.5.2005) along with associated bays and equipment under Ramagundam Stage-III Transmission System for the period from 1.4.2009 to 31.3.2014.

2. The representative for the petitioner submitted that petitioner has received reply from Respondent No.-2, TNEB and rejoinder to the reply has been filed. He further submitted that projected additional capital expenditure amounting to ` 372.60 lakh ` 309.00 lakh have been claimed during 2012-13 for asset (a) and (d) respectively for tower strengthening under Regulation 9(2)(v) of Central Electricity Regulatory Commission (Terms and conditions of tariff) Regulations, 2009. In reply to the query of the Commission about the status of installation of the anemometers based on the report of Standing Committee of Experts on the failure of tower of Power Grid during the period January 2009 to June 2009, the representative of the petitioner submitted that the anemometers are being installed. He further submitted that data regarding anemometers have been sent to SERC, Chennai for study purposes and feedbacks from SERC are awaited.

3. Subject to the above, the order in the petition was reserved.

sd/-
(T. Rout)
Joint Chief (Law)